

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 271/TT/2020**

**Coram:**

**Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member**

**Date of Order: 29.07.2022**

**In the matter of:**

Corrigendum to order dated 27.5.2022 in Petition No. 271/TT/2020

**In the matter of:**

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and revision of transmission tariff of the 2001-04, 2004-09 and 2009-14 tariff periods and truing up of transmission tariff of the 2014-19 tariff period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of the 2019-24 tariff period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for (a) 400 kV Meerut-Mandola Ckt-I along with associated bays at Meerut and Mandola Sub-stations, (b) 400 kV Meerut-Mandola Ckt-II along with associated bays at Meerut and Mandola Sub-stations, (c) ICT-II along with associated bays at Meerut Sub-station (COD: 1.4.2003), (d) ICT-III along with associated bays at Meerut Sub-station, (e) ICT-I along with associated bays at Meerut Sub-station, (f) 800 kV Tehri-Meerut Ckt-I along with associated bays, (g) 800 kV Tehri-Meerut Ckt-II and 400 kV S/C Meerut- Muzaffarpur transmission line, and (h) ICT at Muzaffarnagar along with one No. 400 kV and one No. 220 kV bay under Tehri Transmission System in Northern Region.

**And in the Matter of:**

Power Grid Corporation of India Ltd.  
"Saudamini", Plot No-2,  
Sector-29, Gurgaon-122001  
(Haryana).

**.....Petitioner**

**Versus**

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,  
Vidyut Bhawan, Vidyut Marg,  
Jaipur - 302 005 (Rajasthan).
2. Ajmer Vidyut Vitran Nigam Limited,  
132 kV, GSS RVPNL Sub-station Building,



Caligiri Road, Malviya Nagar,  
Jaipur - 302 017 (Rajasthan).

3. Jaipur Vidyut Vitran Nigam Limited,  
132 kV, GSS RVPNL Sub-station Building,  
Caligiri Road, Malviya Nagar,  
Jaipur - 302 017 (Rajasthan).
4. Jodhpur Vidyut Vitran Nigam Limited,  
132 kV, GSS RVPNL Sub-station Building,  
Caligiri Road, Malviya Nagar,  
Jaipur - 302 017 (Rajasthan).
5. Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Kumar House Complex Building II,  
Shimla - 171 004.
6. Punjab State Electricity Board,  
The Mall, Patiala - 147 001.
7. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector – 6,  
Panchkula - 134 109 (Haryana).
8. Power Development Dept.,  
Government of Jammu & Kashmir,  
Mini Secretariat, Jammu.
9. Uttar Pradesh Power Corporation Limited,  
(Formerly Uttar Pradesh State Electricity Board),  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow - 226 001.
10. Delhi Transco Limited,  
Shakti Sadan, Kotla Road,  
New Delhi - 110 002.
11. BSES Yamuna Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi.
12. BSES Rajdhani Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi.
13. TATA Power Delhi Distribution Limited,  
33 kV Sub-station, Building,  
Hudson Lane, Kingsway Camp,  
North Delhi – 110009.



14. Chandigarh Administration,  
Sector - 9, Chandigarh.
15. Uttarakhand Power Corporation Limited,  
Urja Bhawan, Kanwali Road,  
Dehradun.
16. North Central Railway,  
Allahabad.
17. New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi - 110 002.

...Respondent(s)

### ORDER

The Commission vide order dated 27.5.2022 in Petition No. 271/TT/2020 has revised the tariff of 2001-04, 2004-09 and 2009-14 tariff periods, tried up the transmission tariff of the 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as “the 2014 Tariff Regulations”) and for determination of tariff of the 2019-24 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (hereinafter referred to as “the 2019 Tariff Regulations”) for **(A) Stage-I Combined Assets** consisting of (a) 400 kV Meerut-Mandola Ckt-I along with associated bays at Meerut and Mandola Sub-stations, (b) 400 kV Meerut-Mandola Ckt-II along with associated bays at Meerut and Mandola Sub-stations, (c) ICT-II along with associated bays at Meerut Sub-station, (d) ICT-III along with associated bays at Meerut sub-station, and **(B) Stage-II Combined Assets** consisting of (e) ICT-I along with associated bays at Meerut Sub-station, (f) 800 kV Tehri-Meerut Ckt-I along with associated bays, (g) 800 kV Tehri-Meerut Ckt-II and 400 kV S/C Meerut- Muzaffarpur transmission line,



and (h) ICT at Muzaffarnagar along with one No. 400 kV and one No. 220 kV bay under Tehri Transmission System in Northern Region.

2. The Commission vide order dated 27.5.2022 has considered the total Annual Fixed Charges for 2019-24 Tariff Period is as follows:

(₹ in lakh)

<b>Stage-II Combined Assets</b>					
<b>Particulars</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Depreciation	737.25	737.25	737.25	737.25	737.25
Interest on Loan	104.14	181.68	129.39	86.10	58.31
Return on Equity	4587.10	4747.29	4747.29	4747.29	4747.29
O&M Expenses	863.53	779.05	795.27	823.34	851.90
Interest on Working Capital	119.57	113.65	103.80	104.29	104.78
<b>Total</b>	<b>6418.62</b>	<b>6614.54</b>	<b>6512.99</b>	<b>6498.28</b>	<b>6499.51</b>

3. It is observed that at paragraphs 86 and 94 order dated 27.5.2022, there is an error in totalling in individual component of transmission tariff for the year 2019-20 and 2020-21 for the tariff allowed for Stage-II Combined Assets for 2019-24 tariff period.

4. In terms of the Regulation 111 read with Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the inadvertent clerical errors in paragraphs 86 and 94 are being corrected as follows:

a. Table under paragraph 86 pertaining to Stage-II Combined Assets for 2019-24 tariff period is revised as follows:

(₹ in lakh)

<b>Stage-II Combined Assets</b>					
<b>Particulars</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Depreciation	737.25	737.25	737.25	737.25	737.25
Interest on Loan	104.14	181.68	129.39	86.10	58.31
Return on Equity	4587.10	4747.29	4747.29	4747.29	4747.29
O&M Expenses	863.53	779.05	795.27	823.34	851.90
Interest on Working Capital	119.57	113.65	103.80	104.29	104.78
<b>Total</b>	<b>6411.59</b>	<b>6558.92</b>	<b>6513.00</b>	<b>6498.27</b>	<b>6499.53</b>



b. Table under paragraph 94 pertaining to Stage-II Combined Assets for 2019-24 tariff period is revised as follows:

(₹ in lakh)

<b>Stage-II Combined Assets</b>					
<b>Particulars</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
AFC	6411.59	6558.92	6513.00	6498.27	6499.53

5. Except for the above, all other terms contained in the order dated 27.5.2022 in Petition No. 271/TT/2020 remains unchanged.

**sd/-**  
**(P.K. Singh)**  
**Member**

**sd/-**  
**(Arun Goyal)**  
**Member**

**sd/-**  
**(I.S. Jha)**  
**Member**

